

Open Court
**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 10th day of October, 2019

Present:

Hon'ble Mr.Justice Bharat Bhushan, Member-J

Original Application No.330/01211/2018
(U/S 19, Administrative Tribunal Act, 1985)

Smt. Sunrita Gupta aged about 59 years wife of Shri Kalyan Prakash, presently posted as Deputy Post Master, Muzaffar Nagar, H.O. (under suspension), R/o- Mohalla-New Adarsh Colony Budaun, District: Budaun.

.....Applicant.

By Advocate – Shri S.K. Kushwaha.

V E R S U S

1. Union of India through Secretary, Ministry of Communication and I.T., Government of India, Dak Bhawan Sansad Marg, New Delhi.
2. Post Master General, Bareilly Region, Bareilly.
3. Director Postal Services, in the office of P.M.G., Bareilly Region, Bareilly.
4. Senior Superintendent of Post Offices, Muzaffar Nagar.
5. Senior Post Master, Muzaffar-Nagar H.O., Muzaffar-Nagar.

.....Respondents.

By Advocates : Shri L.P. Tiwari.

O R D E R

Shri S.K. Kushwaha, Advocate for the applicant and
Shri A.K. Sinha proxy counsel for Shri L.P. Tiwari,
Advocate for the respondents are present.

2. Shri S.K. Kushwaha, Advocate for the applicant has stated that the grievance of the applicant has already been redressed by the respondents. No further relief is required and hence, the O.A. has become infructuous. In view of the prayer made by the counsel for the applicant, the OA is dismissed for having become infructuous.

(Justice Bharat Bhushan)
Member (J)

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